

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. IA 1470/2023 IA 851/2022 In C.P. (IB)/4336(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024**

NAME OF THE PARTIES: - M/S. Himadri Foods Ltd

V/s

**Registrar of Companies Maharashtra Mumbai
IA 851/2022 Mr. Hari Kishan Bhoklay RP**

V/s.

Mr. Sanjay Karani
IN THE MATTER OF
Pentaaleon Packaging LLP

V/s.

Himadri Foods Limited

Section: 60(5) U/s 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.1470/2023: - Adv. Amey Hadwale appeared for the Applicant. Counsel for the applicant seeks time to file an additional affidavit with regard to some typographical errors that crept into the prayer clause of the application. List this matter on **23.08.2024**.

IA.No.851/2022: - Adv Mitali Bhatt a/w Adv Khooshbu Shah Rajani appeared for the Applicant. Adv Vidhi Shah appeared for Respondent No.1 through VC. Adv Daksha Kasekar appeared for Respondent No. 2 through VC. Adv. Madhavi Latha appeared for Respondent No. 3 through VC. List this matter on **23.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)